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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/170/2016  
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others  
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others  
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

For K. Bhaskar  
Shwetha  
Sunderan

T.V.P. Sairavi  
M. G. Vishnu

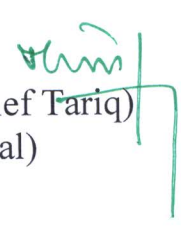
counsel for  
petitioners 1-5

counsel for  
respondents

  
T.V.P. Sairavi

O R D E R

Counsel representing both the parties are present and reported that the talks of settlement are ripe and sought time for reporting the same. Time extended at request. Put up on **23.01.2017 at 10.30 A.M.**

  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)